

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.213 of 2014

Dated: 18th September, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

GSPC Gas Company Ltd. Appellant (s)
Versus
Gail India Limited& Anr. ... Respondent (s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Piyush Joshi
Ms. Meghana Chandra
Mr. Arjun Masters

Counsel for the Respondent(s) : Ms. Maturi Raghuvanshi, Caveator
for GAIL
Ms. Sonali Malhotra for PNGRB

ORDER

Admit. Ms. Maturi Raghuvanshi, Caveator takes notice on behalf of the GAIL (R-1). Ms. Sonali Malhotra takes notices on behalf of the PNGRB (R-2). The Learned Counsel for the Respondents are directed to file the Reply on or before 10.10.2014 after serving copy on the other side. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

Post the matter on **17.10.2014 at 3.00 p.m.**

(Nayan Mani Borah)
Technical Member (P&NG)
pr/vg

(Justice M. Karpaga Vinayagam)
Chairperson